

NOTIFICATION No. 2 / 2015

The Government in G.O.Ms.No.516, Home (Courts.II) Department, dated 16.07.2013 have issued orders sanctioning the constitution of 13 Family Courts in the cadre of District Judge one each at Dindigul, Erode, Tirunelveli, Sivagangai, Tiruvallur, Kancheepuram at Chengalpattu, Villupuram, Vellore, Tiruchirappalli, Dharmapuri, Tiruvarur, Virudhunagar at Srivilliputhur and The Nilgiris at Uthagamandalam.

Thiru. J.Kaliyamurthy, Sessions Judge, Mahalir Neethimandram, Tirunelveli, who has been appointed on transfer as Judge, Family Court, Chengalpattu in Kancheepuram District in G.O.(D).No.913, Home (Courts-II) Department, dated 31.12.2014 is transferred and posted as Judge, Family Court, Chengalpattu in Kancheepuram District in the newly sanctioned Court.

II

Dr.A.D.Maria Clete, District Judge, functioning on deputation as Registrar, National Green Tribunal, Southern Zone Bench, Chennai, is ordered to be repatriated to her parent department viz., Tamil Nadu State Judicial Service. On repatriation she is posted as I Additional District Judge, Vellore in the existing vacancy.

HIGH COURT, MADRAS.
DATED : 09.01.2015.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL

OFFICIAL MEMORANDUM

Sub: Courts and Judges – District Judges – Transfer and Postings -
Notification issued - Joining instructions – issued.

Ref: High Court's Notification No. 2 / 2015, dated: 09.01.2015.

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I

Thiru J.Kaliyamurthy, Sessions Judge, Mahalir Neethimandram, Tirunelveli, who has been transferred and posted as Judge, Family Court, Chengalpattu in Kancheepuram District in the newly sanctioned Court in the High Court's Notification cited above is required to hand over charge of his post to the nearest District Judge, immediately, and assume charge of the post of Judge, Family Court, Chengalpattu in Kancheepuram District on 12.01.2015 F.N. (Monday), without fail.

As the inauguration of the said newly sanctioned Court is to be held on 12.01.2015 at 09.30 a.m., (Monday), Thiru J.Kaliyamurthy is required to report to the Principal District Judge, Kancheepuram at Chengalpattu on 11.01.2015 A.N., without fail, in connection with inauguration of the said newly sanctioned Court.

The officer who relieve the Officer under transfer is required to hold full additional charge of additional post, until further orders.

II

Dr.A.D.Maria Clete, District Judge, now functioning on deputation as Registrar, National Green Tribunal, Southern Zone Bench, Chennai, who is ordered to be repatriated to her parent department viz., Tamil Nadu State Judicial Service and on repatriation, posted as I Additional District Judge, Vellore in the High Court's Notification cited above, on handing over charge of the post of Registrar, National Green Tribunal, Southern Zone Bench, Chennai to her successor viz., Thiru P.Mohanraj, is required to take charge of the post I Additional District Judge, Vellore, immediately, without availing full joining time.